

1	2	3	4
6.	Thapar . . .	20.4	89.9
7.	Sahu Jain . . .	14.0	320.0
8.	Bird Heligers. . .	7.4	Incurrd loss of Rs. 57 lacs in 1967-68, earned profits of Rs. one crore in 1969-70.
9.	J. K. Singhnia. . .	18.7	11.7
10.	Surajmull Nagar- mull. . .	(—)0.1	N.A.

N.A.—Not yet available.

(—) shows decrease.

**New Railway Line from Jakhapura
to Chandabali Via Jaipur in Orissa
(South Eastern Railway)**

3790. SHRI ANADI CHARAN DAS :
Will the Minister of RAILWAYS be
pleased to state:

(a) whether Government have any proposal to construct a new Railway line from Jakhapura to Chandabali touching Jaipur and Aradi in S. E. Railway in Orissa State and

(b) if so, when the construction work will start and what is the estimated expenditure on the line?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
MOHD. SHAFI QURESHI) : (a) No.

(b) Does not arise.

**Opening of new Railway Stations
during 1973-74 in Khurda Division**

3791. SHRI ANADI CHARAN DAS :
Will the Minister of RAILWAYS be
pleased to state:

(a) how many new Railway stations are proposed to be opened during the year 1973-74 in Khurda Division in South Eastern Railway; and

(b) the names of the proposed new stations?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
MOHD. SHAFI QURESHI): (a) and (b).
There are proposals for opening of the following stations in the Khurda Division of the South Eastern Railway:

1. Budhapank between Mermandali and Talcher Stations.

2. Dhulimuhan between Tapang and Nirakarpur Stations.

3. Banithengarh between Byree and Dhanmandel stations.

4. Vanivihar between Manchestwar and Bhubaneswar Stations.

5 Bhimkunda between Bhubaneswar and Ratang Stations.

**Judges belonging to Scheduled
Castes and Scheduled Tribes in Vari-
ous High Courts**

3792. SHRI B. S. BHAURA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the number of Judges belonging to Scheduled Castes and Scheduled Tribes in different High Courts in India?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): According to available information, there are at present three Judges belonging to Scheduled Castes and none belonging to Scheduled Tribes in the various High Courts.

**Provision of lifting Barrier near East
Cabin of Budhlada Railway Station
(Northern Railway)**

3793. SHRI B. S. BHAURA: Will the Minister of RAILWAYS be pleased to state whether there is any proposal to provide a lifting barrier within a range of 600 ft. from the East cabin of Budhlada Railway Station on Delhi-Ferozpur line and if so, by what time it will be provided?